

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	Subjudice before NCLAT	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Harsha & Co.	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

Ms. Vijetha Nai. for  
Respondent

ADVOCATE FOR RESPONDENT/s:

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**ORDER**

Heard Ms. Vijetha Nai, Learned Counsel for the Respondent through video Conference. The matter is still pending on the Hon'ble NCLAT. Post the case on 21.01.2021

  
MEMBER (T)

  
MEMBER (J)

Verified  
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Court Officer